

new sugar mills have been granted under the new licensing policy guidelines announced vide Press Note dated 8.11.1991.

(b) Till 30.9.1991, 642 applications received for grant of new licences for establishment of new sugar factories are pending

consideration. State-wise details are given in the Statement below.

(c) No licence for setting up new sugar mill has been granted so far during the current financial year.

### STATEMENT

State-Wise List of Applications Received Through the Department of Industrial Development for Establishment of new Sugar Factories which are Pending Considerations

<i>Sl.No.</i>	<i>State</i>	<i>No. of applications pending</i>
1.	Uttar Pradesh	202
2.	Maharashtra	218
3.	Andhra Pradesh	68
4.	Punjab	29
5.	Orissa	2
6.	Madhya Pradesh	7
7.	Rajasthan	2
8.	Tamil Nadu	18
9.	Gujarat	10
10.	Haryana	15
11.	Bihar	22
12.	Karnataka	48
13.	Himachal Pradesh	1
<b>Total</b>		<b>642</b>

**"Launching of IRS-IC"**

(a) the progress made so far for the launching of IRS-IC;

2267. SHRI C.P. MADALAGIRIYAPPA:  
Will the PRIME MINISTER be pleased to state:

(b) whether it is proposed to be launched by 1993-94; and

(c) the aims and objectives of its lunching?

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SRIMATI MARGARET ALVA): (a) The activities related to the second generation Indian Remote Sensing Satellite (IRS-IC) are progressing as per schedule. The Structural, Thermal and Engineering Model (STEM), which is fabricated to validate the design, is presently undergoing assembly and testing. Spacecraft design has undergone various technical reviews and has been found to be adequate to meet the mission objectives.

(b) Yes, Sir.

(c) launching of IRS\_IC is consistent with one of the major aims of the Indian Space Programme is to develop and deploy operational state-of-the-art remote sensing satellites with the objective of providing data from these satellites on a continuous and assured basis for use in several areas of applications if relevance to national development. Taking into account the technology development scenario in the world and the user requirements during the 90's IRS-IC spacecraft will have better spatial and enhanced spectral; resections, more frequent revisits, stereo viewing and on-board data recording capabilities. Besides ensuring the continuity of the remote sensing data services to the user community in the country, it is expected that the enhanced capabilities of IRS-IC will help in developing newer application areas.

#### Disaster Warning System

2268. SHRI C.P. MAUDALA GIRIYAPPA: Will the PRIME MINISTER be pleased to state:

(a) the number of disaster warning systems set up in the cyclone-prone areas of

Andhra Pradesh and Tamil Nadu;

(b) whether there is a proposal to set up weather disaster warning systems in the coastal areas of other States also; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) 47 in Andhra Pradesh, 48 in Tamil Nadu and 2 in the Union Territory of Pondicherry, Making a total of 97.

(b) Yes, Sir.

(c) (i) By Mid-1991, 50 more sets will be installed as follows:

West Bengal:	15
Orissa:	15
Andhra Pradesh	10
Gujarat:	10

(ii) During the 8th Plan period (1992-97), 100 more sets are proposed to be installed as follows:

West Bengal:	25
Orissa:	25
Andhra Pradesh	30
Gujarat:	20

#### Development of ASLV and PSLV

2269. SHRI C.P. MUDALA GIRIYAPPA: Will the PRIME MINISTER be pleased to state:

(a) whether the work on the develop-